

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE KOLKATA BENCH**

Original Application No.25 of 2024/EZ.

Suo Motu matter In re: News item
appearing in The Hindu Bureau
dated 21.12.2023 entitled "6 dead,
100 infected in suspected cholera
outbreak in Rourkela".

..... Petitioner / Appellant

Vs.

District Magistrate, Rourkela & Others

.....Respondent / Defendant

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1.	Affidavit.	
2.	<u>ANNEXURE-R3/1 Colly</u> Photocopy of the notice received from the Registry, NGT, PB, New Delhi through e-mail dtd.12.01.2024.	
3.	<u>ANNEXURE-R3/2 Colly</u> Photocopy of the e-mail dtd.12.01.2024 along with its enclosure.	

4.	<u>ANNEXURE-R3/3 Colly</u> Photocopy of the report dtd.18.01.2024 of the Regional Officer, Rourkela along with the three Analysis Reports.	
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SPCB Odisha, R.No.3

Through

Kolkata

Date:

Smt Papiya Banerjee Bihani,
Advocates for the Respondent No.3
(State Pollution Control Board, Odisha)
e-mail: pbanerjeebihani@gmail.com
Phone No.:9831493390

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE KOLKATA BENCH**

Original Application No.25 of 2024/EZ.

Suo Motu matter In re: News item
appearing in The Hindu Bureau
dated 21.12.2023 entitled "6 dead,
1000 infected in suspected cholera
outbreak in Rourkela".

..... Petitioner / Appellant

Vs.

District Magistrate, Rourkela & Others

.....Respondent / Defendant

**AFFIDAVIT ON BEHALF OF STATE POLLUTION
CONTROL BOARD, RESPONDENT NO.3.**

I, Dr. Kailasam Murugesan, IFS, son of late
Paramasivam Kailasam aged around 55 years, at present
working as Member Secretary, State Pollution Control Board,
having my office at Paribesh Bhawan, A/118, Nilakantha Nagar,
Unit-VIII, P.O. Nayapalli, Bhubaneswar, Dist – Khurda, Odisha-
751012, do hereby solemnly affirm and state as under:

Member Secretary
State Pollution Control Board
Odisha, Bhubaneswar-12



19 JAN 2024



MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESHWAR
REGD. NO. ON-7172009
PH:-9437627119 (M)

1. That I am the Member Secretary of the Respondent No.3 Board and, as such, am well-acquainted with the facts and circumstances with the case and competent to swear this affidavit.
2. That the Hon'ble NGT, PB, New Delhi has suo motu taken cognizance of the news item published in the English daily, The Hindu on dtd.21.12.2023 titled "6 dead, 1000 infected in suspected cholera outbreak in Rourkela and registered a case vide OA No.58/2024 and issued notice to the Central Pollution Control Board, Odisha State Pollution Control Board, Collector & District Magistrate (Rourkela) Sundergarh fixing 22.01.2024 as the date of appearance. Copy of the said notice received from the Registry, NGT, PB, New Delhi through e-mail dtd.12.01.2024 is annexed to this affidavit and marked as ANNEXURE – R3/1 Colly.
3. That it is further humbly submitted that the Hon'ble NGT, PB, New Delhi has again initiated a case suo motu on the self same issue vide OA No.755/2023 and vide their order dtd.22.12.2023 has been pleased to implead the following

Member Secretary
State Pollution Control Board
Odisha, Bhubaneswar-12



WANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD. NO. ON-71/2009
PH:-9437627119 (M)

Respondents and transfer the case to the EZB, Kolkata for appropriate further action.

- i. District Magistrate, Rourkela
- ii. Commissioner, Municipal Corporation, Rourkela
- iii. Member Secretary, Odisha State Pollution Control Board.
- iv. Secretary, Ministry of Environment & Forest & Climate Change.
- v. Member Secretary, Central Pollution Control Board.

Accordingly, the case has been renumbered as OA No.25/2024/EZ and the same has been communicated to the R.No.3 Board through e-mail dtd.12.01.2024. Copy of the e-mail dtd.12.01.2024 along with its enclosure is annexed to this affidavit and marked as **ANNEXURE- R3/2 Colly**.

Member Secretary
State Pollution Control Board
Odisha, Bhubaneswar-12

4. That it is further humbly submitted that the allegation raised in the paper clipping has been verified through the Regional Officer, Rourkela of the R.No.3 Board, who has submitted a report with a suggestion read as follows:



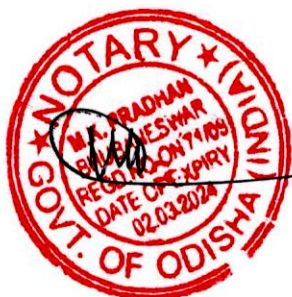
WANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD. NO. ON-71/2009
PH:-9437627119 (M)

In view of the above, it is suggested that a separate joint enquiry may be carried out to ascertain the cause and prevention of outbreak of Cholera disease by competent departments including ICMR (Indian Council of Medical Research) & concerned Department for supply of drinking water.

In the report, Analysis Report for last three months i.e. 11.10.2023 – 31.10.2023, 15.11.2023 – 24.11.2023 and 06.12.2023 – 12.12.2023 of the outlet of Sewage Treatment Plant (STP) of capacity 40 MLD has been enclosed. The three reports reveal that the treated effluents of STP is within the prescribed standard. Copy of the report dtd.18.01.2024 of the Regional Officer, Rourkela along with the three Analysis Reports are annexed to this affidavit and marked as **ANNEXURE – R3/3 Colly**.


Member Secretary
State Pollution Control Board
Odisha, Bhubaneswar-12

5. That it is further humbly submitted that in the meantime, in response to the notice of the Hon'ble NGT, PB, New Delhi in OA No.58/2024 annexed as Annexure-R3/1 Colly, the R.No.3 Board has appeared through its counsel, who has been instructed to place the subsequent development of



MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
 REGD. NO. ON-71/2008
 PH:-9437627119 (M)

transfer of the selfsame issue to this Hon'ble Tribunal as at Annexure-R3/2 Colly for an appropriate order.

6. That the Respondent No.3 Board craves the leave of this Hon'ble Tribunal to file further affidavit if necessary.
7. That the annexures annexed to the present affidavit are true and correct copies of their originals.
8. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing material has been concealed therefrom.


 DEPONENT

VERIFICATION:

I, the above named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge, as derived from official records, and that nothing material has been concealed therefrom.

Verified at Bhubaneswar on this the 19th day of January,

2024.

SWORN BEFORE ME

MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
 REGD. NO. ON-71/2008
 PH:-9437627119 (M)


 DEPONENT

Member Secretary
 State Pollution Control Board
 Odisha, Bhubaneswar-12





**ANNEXURE-R3/1 Colly**

Legal Personnel <legalpersonnel.ospcb@gmail.com>

Fwd: Notice Regarding listing of OA- NO- 58/2024 on Dated: 22-01-2024

1 message

SANTOSH_KUMAR Kuanr <skkuanr@ospcbboard.org>

12 January 2024 at 13:08

To: "R.O Rourkela" <rospcb.rourkela@ospcbboard.org>, legalpersonnel.ospcb@gmail.com

----- Forwarded message -----

From: **Member Secretaty** <membersecretary@ospcbboard.org>

Date: Fri, Jan 12, 2024 at 10:42 AM

Subject: Fwd: Notice Regarding listing of OA- NO- 58/2024 on Dated: 22-01-2024

To: SANTOSH_KUMAR Kuanr <skkuanr@ospcbboard.org>

----- Forwarded message -----

From: **Consultant Judicial-NGT(P.B.)** <judicial-ngt@gov.in>

Date: Fri, Jan 12, 2024 at 10:30 AM

Subject: Notice Regarding listing of OA- NO- 58/2024 on Dated: 22-01-2024

To: MS, CPCB <mscb.cpcb@nic.in>, <membersecretary@ospcbboard.org>, <paribesh1@ospcbboard.org>, Collector Sundargarh <dm-sundargarh@nic.in>, ADM, Rourkela <admrourkela.od@gov.in>

Sir/Madam

I am directed to send Notice and copy of the Petition of the matter which is listed on MONDAY 22/01/2024 in NGT through Physical Hearing (with Hybrid Option).

REGARDS**CONSULTANT (Judicial)****(NG.T.)(P.B.)****2 attachments** **OA NO 58 of 2024 Suo Motu Rourkela.pdf**
845K **Notice in OA No. 58-2024.pdf**
322K

By Email

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
FARIDKOT HOUSE, COPERNICUS MARG
NEW DELHI- 110001**

Date: - 11.01.2024

To,

- Central Pollution Control Board, Through its Member Secretary,
(011-22303655, mseb.cpcb@nic.in)
- Odisha State Pollution Control Board, Through its Member Secretary,
(0674- 2562368, membersecretary@ospcbboard.org & paribesh1@ospcbboard.org)
- Collector & District Magistrate, (Rourkela) Sundargarh,
(06622-272265, dm-sundargarh@nic.in & admrourkela.od@gov.in)

Subject: - Notice of hearing in Suo Motu matter In re: News item appearing in The Hindu Bureau dated 21.12.2023 entitled "6 dead, 100 infected in suspected cholera outbreak in Rourkela".

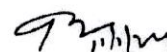
NOTICE

Take notice that OA No. 58/2024 (Copy enclosed) Titled "6 dead, 100 infected in suspected cholera outbreak in Rourkela" will be listed before the Hon'ble Tribunal at Faridkot House, Copernicus Marg, New Delhi-110001 on 22nd January, 2024 through Physical Hearing (With Hybrid Option), when you may appear before the Hon'ble Tribunal either in person or by a pleader duly instructed, with your report.

Take further notice that in default of your appearance on the date above mentioned, the said Application will be heard and determined in your absence.

Given under my hand and the seal of this Tribunal. on this 11th January, 2024.

Note: (For Orders, Cause Lists & other information, please visit our website www.greentribunal.gov.in)



(Arvind Kumar)
Deputy Registrar
National Green Tribunal
Principal Bench, New Delhi

Encl. As Above



Thursday, December 21, 2023
DELHI

t, says ses

of BA.2.86: Health
licating mild illness

The agency said current vaccines continued to protect against severe disease and death from JN.1 and other circulating variants of SARS-CoV-2, the virus that causes COVID-19.

The Health Ministry on Wednesday directed strengthening of the surveillance system for whole genome sequencing of positive case samples to track the variants through the Indian SARS-CoV-2 Genomics Consortium (INSACOG) network, and ensure timely detection of newer variants circulating in the country. "This would facilitate undertaking of appropriate public health measures in a timely manner," Dr. Mandaviya said.

'Ramp up testing'

The States have been requested to ramp up testing and refer large numbers of samples of COVID-19 positive cases and pneumonia-like illnesses to the INSACOG genome sequencing laboratories daily for sequencing and to track new variants, if any.

India has recorded 614 new coronavirus infections, the highest since May 21, according to the health ministry data updated on Wednesday.

The Hindu 6 dead, 1,000 infected in suspected cholera outbreak in Rourkela

The Hindu Bureau
BHUBANESWAR

Over 1,000 people have been infected in a suspected cholera outbreak since December 11 in Rourkela in Odisha. The State government put the death toll at six. Most cases have been treated at the Government Hospital in the city.

In a letter, Union Education Minister Dharmendra Pradhan urgently sought the intervention of Union Health Minister Mansukh Mandaviya in bringing the outbreak under control. The letter came a day after Chief Minister Naveen Patnaik instructed officials to assess the situation and take precautionary steps.

Officials said all deaths due to suspected diarrhoeal infections were being audited to ascertain the cause. Studies pointed out the presence of cholera bacterium in stools of patients.

"I am writing to seek your personal intervention regarding the urgent need for central assistance to Rourkela and nearby affected area in Odisha to control and address the recent outbreak of diarrhoea," Mr. Pradhan said. "The severity of outbreak of diarrhoea in Rourkela and the potential risk it poses to public health is

alarming. At least eight deaths reported and over 600 individuals currently undergoing treatment. The disease is suspected to be caused by water contamination, leading to severe health complications among the affected populace."

Six places in Rourkela have been identified as hotspots for diarrhoea infection. "We have received patients from different places of Rourkela. We are now carrying out epidemiology and microbiology studies. The community medicine department of the Sundargarh Medical College has already started working," State Health Secretary Shalini Pandit said.

"Additionally, expert teams from SCB Medical College Hospital in Cuttack and the Regional Medical Research Centre, Bhubaneswar have been assigned to conduct further studies to determine the root cause of the outbreak and devise strategies to address the situation," she said.

There has been a drop in patient inflow and the situation is under control, she said. It is suspected that the infection spread through a rupture in water supply pipes, which the Housing and Urban Development Department is looking into.

World Bank se force on MDB

The Hindu Bureau
DELHI

The World Bank is expected to exert more pressure on the Indian government to strengthen its economic action plan, according to a report.

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ORATION OF INDIA LIMITED)

(GOVERNMENT OF INDIA)

Rabadi, HYDERABAD-500 063

J DL 2006 GCI 144763

Revised Order from Govt. of India

**ANNEXURE-R3/2 Colly**

Legal Personnel <legalpersonnel.ospcb@gmail.com>

Fwd: Notice for Compliance in O.A. No. 25/2024/EZ /EZ Order passed by Hon'ble NGT

SANTOSH_KUMAR Kuanr <skkuanr@ospcbboard.org>
To: legalpersonnel.ospcb@gmail.com

12 January 2024 at 20:30

----- Forwarded message -----

From: **Member Secretary** <membersecretary@ospcbboard.org>

Date: Fri, Jan 12, 2024 at 5:15 PM

Subject: Fwd: Notice for Compliance in O.A. No. 25/2024/EZ /EZ Order passed by Hon'ble NGT

To: SANTOSH_KUMAR Kuanr <skkuanr@ospcbboard.org>

----- Forwarded message -----

From: **Judicial Section** <ngtjudicial-kolkata@gov.in>

Date: Fri, 12 Jan, 2024, 16:24

Subject: Notice for Compliance in O.A. No. 25/2024/EZ /EZ Order passed by Hon'ble NGT

To: Collector Sundargarh <dm-sundargarh@nic.in>, ADM, Rourkela <admroukela.od@gov.in>, <rourkelamunicipality@gmail.com>, membersecretary <membersecretary@ospcbboard.org>, Chairman CPCB <ccb.cpcb@nic.in>, MS, CPCB <mscb.cpcb@nic.in>, Ms Leena Nandan <secy-moef@nic.in>

Sir,

Please find attached herewith notice for compliance vide order dated 22.12.2023 passed by the **Hon'ble National Green Tribunal, Principal Bench** New Delhi in Original Application No. 25/2024/EZ, Earlier O.A. No. 755/2023/PB (In re: News item appearing in The Hindu dated 21.12.2023 titled "6 dead, 1000 infected in suspected cholera outbreak in Rourkela")

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Regards

Judicial Section,
National Green Tribunal,
Eastern Zone Bench,
New Town, Kolkata - 700161
Ph. 033-2324 0089
Email: ngtjudicial-kolkata@gov.in



2 attachments

News in OA 25-2024-EZ Earlier OA no 755-2023-PB.pdf
763K

1/20/24, 1:08 PM

Gmail - Fwd: Notice for Compliance in O.A. No. 25/2024/EZ /EZ Order passed by Hon'ble NGT

37

 **Order in OA 25-2024-EZ Earlier OA no 755-2023-PB.PDF**
170K

Thursday, December 21, 2023
Dehradun

The Hindu

6 dead, 1,000 infected in suspected cholera outbreak in Rourkela

The Hindu Bureau
BHUBANESWAR

Over 1,000 people have been infected in a suspected cholera outbreak since December 11 in Rourkela in Odisha. The State government put the death toll at six. Most cases have been treated at the Government Hospital in the city.

In a letter, Union Education Minister Dharmendra Pradhan urgently sought the intervention of Union Health Minister Mansukh Mandavkar in bringing the outbreak under control. The letter came a day after Chief Minister Naveen Patnaik instructed officials to assess the situation and take precautionary steps.

Officials said all deaths due to suspected diarrhoeal infections were being audited to ascertain the cause. Studies pointed out the presence of cholera bacterium in stools of patients.

"I am writing to seek your personal intervention regarding the urgent need for central assistance to Rourkela and nearby affected area in Odisha to control and address the recent outbreak of diarrhoea," Mr. Pradhan said. "The severity of outbreak of diarrhoea in Rourkela and the potential risk it poses to public health is

alarming. At least eight deaths reported and over 600 individuals currently undergoing treatment. The disease is suspected to be caused by water contamination, leading to severe health complications among the affected populace."

Six places in Rourkela have been identified as hotspots for diarrhoea infection. "We have received patients from different places of Rourkela. We are now carrying out epidemiology and microbiology studies. The community medicine department of the Sundargarh Medical College has already started working," State Health Secretary Shalini Pandit said.

"Additionally, expert teams from SCB Medical College Hospital in Cuttack and the Regional Medical Research Centre, Bhubaneswar have been assigned to conduct further studies to determine the root cause of the outbreak and devise strategies to address the situation," she said.

There has been a drop in patient inflow and the situation is under control, she said. It is suspected that the infection spread through a rupture in water supply pipes, which the Housing and Urban Development Department is looking into.

Item No. 07

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 755/2023

In re: News item appearing in The Hindu dated 21.12.2023 titled **"6 dead, 1000 infected in suspected cholera outbreak in Rourkela"**

Date of hearing: 22.12.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

ORDER

1. This original application is registered in *suo-moto* exercise of power on the basis of the news item titled **"6 dead, 1000 infected in suspected cholera outbreak in Rourkela"** appearing in The Hindu dated 21.12.2023.
2. As per the said news item on account of cholera outbreak since December in Rourkela (Odisha) over 1000 people have been infected and 8 deaths have taken place. The disease is suspected to be caused by water contamination leading to severe health complications among the affected populace. Six places in Rourkela have been identified as hotspots for diarrhea infection. As per the said report it is suspected that the infection has spread through a rupture in water supply pipes.
3. News item raises substantial issue relating to compliance of the provisions contained in the Schedule enactments.
4. Power of the Tribunal to take up the matter in *suo-motu* exercise of power has been recognized by the Hon'ble Supreme Court in the matter of *"Municipal Corporation of Greater Mumbai vs. Ankita Sinha &Ors."* reported in 2021 SCC Online SC 897.

5. Hence in the circumstance of the case we deem it proper to implead the following as respondents in this original application:

- (i) District Magistrate, Rourkela
- (ii) Commissioner, Municipal Corporation, Rourkela
- (iii) Member Secretary, Odisha State Pollution Control Board
- (iv) Secretary, Ministry of Environment & Forest & Climate Change
- (v) Member Secretary, Central Pollution Control Board

6. Let notice be issued to the above respondents for filing their response before the Eastern Zone Bench, Kolkata atleast one week before the next date of hearing.

7. Since the matter relates to the Eastern Zone Bench of the Tribunal, therefore, the original application is transferred to the said bench for appropriate further action. The Registry is directed to transfer the record of this matter to the Eastern Zone Bench, Kolkata.

8. List on 25.01.2024 before the Eastern Zone Bench, Kolkata.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

December 22, 2023
Original Application No. 755/2023
AS.

ANNEXURE-R3/3 Colly

REPORT ON ORDER DTD. 22.12.2023 OF HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI PASSED IN O. A. NO. 755/2023 AND O. A. NO. 58/2024 MATTER IN RE: NEWS ITEM APPEARING IN HINDU BUREAU DTD. 21.12.2023 ENTITLED "6 DEAD, 100 INFECTED IN SUSPECTED CHOLERA OUTBREAK IN ROURKELA".

In response to the Order Dtd. 22.12.2023 of Hon'ble National Green Tribunal, Principal Bench, New Delhi passed in O. A. NO. 755/2023 AND O. A. NO. 58/2024 in the matter of News Item appearing in the Hindu Bureau Dtd. 21.12.2023 entitled "6 Dead, 100 Infected in Suspected Cholera Outbreak in Rourkela city of Sundargarh District, the points raised in the news clipping have been looked into and the following observations were made.

- Rourkela is a Municipal Corporation and spreads over 53.3 square km and has 40 wards with 71,368 households out of which 41,837 are slum households which reside in 105 slums.
- The diarrhoea cases have been reported from 19 wards under Rourkela Municipal Corporation (RMC). Cases were reported from Deogaon, Kisantola, Kalinga Vihar, Chhend, Basanti Colony, Railway Colony, MS Palli, Balughat, STI Square, Uditnagar, Plant site and Nalla Road as informed.
- The aforesaid disease is a water-borne disease and is related to the drinking water and supply of drinking water.
- Water Corporation of Odisha (WATCO) has been supplying drinking water to the households and ensuring the quality of drinking water in Rourkela Municipal Corporation area under Housing and Urban Development Department of Government of Odisha.
- The competent & concerned Departments of Government of Odisha (Health & Family Welfare Department, Water Corporation of Odisha (WATCO) and Public Health Engineering Department etc.) are conducting detail investigations for the outbreak of disease. As reported by the Officials of Rourkela Government Hospital, Rourkela, Indian Council of Medical Research (ICMR) is also conducting a detail investigation for the outbreak of disease.
- The Odisha Water and Sewerage Board (OWSSB) has been operating a Sewage Treatment Plant of Capacity 40 MLD for treatment of domestic wastewater of Rourkela City.

- The Board has been monitoring quality of River Water Brahmani, Sankh and Koel River etc. and the water quality of Sewage Treatment Plant of Capacity 40 MLD of Rourkela City on monthly basis at strategic points for the parameters related to Pollution as per the standard specified by CPCB and MoEF & CC, Government of India. Analysis Reports for the last three months of outlet of Sewage Treatment Plant of Capacity 40 MLD are enclosed for kind reference.

In view of the above, it is suggested that a separate joint enquiry may be carried out to ascertain the cause & prevention of outbreak of Cholera disease by competent departments including ICMR & concerned Department for supply of drinking water.



Dr. Anup Kumar Mallick

Addl. Chief Env. Scientist and Regional Officer

Regional Officer
State Pollution Control Board Odisha
ROURKELA



CENTRAL LABORATORY STATE POLLUTION CONTROL BOARD, ODISHA

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,

Bhubaneswar - 751 024

E-mail: centrallab@ospcbboard.org

TEST REPORT

Page 1 of 1

1. ULR No. : -----
- 2 (i). Report No. : OS/507/11/2023
- 2(ii). Amendment No : ---
- 3 (i) Date : 01.11.2023
- 3(ii) Amendment Date : ---
4. Sample Submitted By : Sri Sudeep Kumar Behera, Field Asst.,
(Name and address) Regional Office, SPCB, Odisha, Rourkela
5. Reference Letter No. : Nil
6. Date of sample receipt : 11.10.2023
7. Sample Description :

(i) Discipline : Chemical Testing
and Biological Testing
(Biological Testing,
Chemical testing)

(ii) Group : Pollution and Environment
(Water/ Pollution and Environment
/ Atmospheric Pollution/ Soil and
Hazardous Waste)

(iii) Sub Group : Wastewater
(Surface water/ Ground water/ Drinking
water / Wastewater/ Effluent/ Ambient Air/
Stack/ Soil and Hazardous Waste)
8. Analysis Starting Date-Analysis Completion Date : 11.10.2023 – 31.10.2023
9. If uncertainty is desired by Customer : No
10. Analysis Results :
(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits (G.S.R. 1265 (E) Dt.13.10.2017) *	Test Method	Sample of outlet of 40 MLD STP of Rourkela Municipal Corporation constructed by OWSSB
				Others/ Oct - 23/ WW/1424
				40 MLD STP outlet of Rourkela Municipal Corporation constructed by OWSSB
				Results
1.	pH	6.5-9.0	4500-H ⁺ -B, APHA, 24 th Edn., 2023	7.1
2.	Total Suspended Solids (TSS), mg/L	<100	2540 D, APHA, 24 th Edn., 2023	<10.0
3.	Dissolved Oxygen (DO), mg/L	-	4500-O-C, APHA, 24 th Edn., 2023	7.1
4.	Biochemical Oxygen Demand (BOD, 3 days at 27 ^o C), mg/L	30	IS 3025: Part 44 (2023)	3.2
5.	Chemical Oxygen Demand (COD), mg/L	-	5220 B, APHA, 24 th Edn., 2023	32.0
6.	Total Coliform (TC), MPN/100 ml	-	9221-B, APHA, 24 th Edn., 2023	<1.8
7.	Fecal Coliform (FC), MPN/100 ml	<1000	9221-E, APHA, 24 th Edn., 2023	<1.8

* Effluent discharge standard for sewage treatment plants, Applicable for Sl. No. Others/Oct -23/WW/1424

11. Deviation from Test Method, if any :
12. If Sampling Conducted by the Central Laboratory, Yes/ No. - No
If Yes,
(a) Date of Sampling : (b) Method Used* :
(c) Name of Sampler with Designation :

-----End of Test Report-----

Authorised Signatory
(Biological)

(Mrs. Nishiprava Pattanaik, AES)

Authorised Signatory
(Water/wastewater)

(Dr. (Mrs) Usharani Patnaik, Addl. Chief Env. Scientist)

Board Analyst

(Mr. Niranjana Mallick, Chief Env. Scientist)

Note :

- (i) The results stated above relate only to the items tested.
- (ii) This report shall not be reproduced in full or in part without written approval from the In-charge of the Central Laboratory.
- (iii) The laboratory is not responsible for the authenticity of photocopied Test Reports.
- (iv) The Test Item will not be retained for more than 15 days from the date of issue of Test Report except in case as required by applicable Regulation.



CENTRAL LABORATORY STATE POLLUTION CONTROL BOARD, ODISHA

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,

Bhubaneswar - 751 024

E-mail: centrallab@ospcbboard.org

TEST REPORT

Page 1 of 1

1. ULR No. : -----
- 2 (i). Report No. : OS/549/11/2023
- 3 (i) Date : 28.11.2023
- 2(ii). Amendment No : ---
- 3(ii) Amendment Date : ---
4. Sample Submitted By : Sri Sanjib Kullu, Field Asst.,
(Name and address) Regional Office, SPCB, Odisha, Rourkela
5. Reference Letter No. : Nil
6. Date of sample receipt : 15.11.2023
7. Sample Description :

(i) Discipline : Chemical Testing and Biological Testing (Biological Testing, Chemical testing)	(ii) Group : Pollution and Environment (Water/ Pollution and Environment / Atmospheric Pollution/ Soil and Hazardous Waste)	(iii) Sub Group : Wastewater (Surface water/ Ground water/ Drinking water / Wastewater/ Effluent/ Ambient Air/ Stack/ Soil and Hazardous Waste)
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8. Analysis Starting Date-Analysis Completion Date : 15.11.2023 – 24.11.2023
9. If uncertainty is desired by Customer : No
10. Analysis Results :
(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits (G.S.R. 1265 (E) Dt.13.10.2017) *	Test Method	Samples of 40 MLD STP of Rourkela Municipal Corporation constructed by OWSSB	
				Others/ Nov - 23/ WW/1725	Others/ Nov - 23/ WW/1726
				40 MLD STP outlet of Rourkela Municipal Corporation constructed by OWSSB	40 MLD STP inlet of Rourkela Municipal Corporation constructed by OWSSB
				Results	
1.	pH	6.5-9.0	4500-H ⁺ -B, APHA, 24 th Edn., 2023	7.4	7.2
2.	Total Suspended Solids (TSS), mg/L	<100	2540 D, APHA, 24 th Edn., 2023	14.0	19.0
3.	Dissolved Oxygen (DO), mg/L	-	4500-O-C, APHA, 24 th Edn., 2023	3.1	1.4
4.	Biochemical Oxygen Demand (BOD, 3 days at 27 ^o C), mg/L	30	IS 3025: Part 44 (2023)	4.7	8.0
5.	Chemical Oxygen Demand (COD), mg/L	-	5220 B, APHA, 24 th Edn., 2023	19.0	39.0
6.	Total Coliform (TC), MPN/100 ml	-	9221-B, APHA, 24 th Edn., 2023	<1.8	>160000
7.	Fecal Coliform (FC), MPN/100 ml	<1000	9221-E, APHA, 24 th Edn., 2023	<1.8	54000

* Effluent discharge standard for sewage treatment plants, Applicable for Sl. No. Others/Nov -23/WW/1725

11. Deviation from Test Method, if any :
12. If Sampling Conducted by the Central Laboratory, Yes/ No. - No
If Yes,

(a) Date of Sampling :	(b) Method Used* :
(c) Name of Sampler with Designation :	

-----End of Test Report-----

Authorised Signatory
(Biological)

(Mrs. Nishiprava Pattanaik, AES) (Dr. (Mrs)Usharani Patnaik, Addl. Chief Env. Scientist)

Authorised Signatory
(Water/wastewater)

Board Analyst

(Mr. Niranjan Mallick, Chief Env. Scientist)

Note :

- (i) The results stated above relate only to the items tested.
- (ii) This report shall not be reproduced in full or in part without written approval from the In-charge of the Central Laboratory.
- (iii) The laboratory is not responsible for the authenticity of photocopied Test Reports.
- (iv) The Test Item will not be retained for more than 15 days from the date of issue of Test Report except in case as required by applicable Regulation.



CENTRAL LABORATORY STATE POLLUTION CONTROL BOARD, ODISHA

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,
Bhubaneswar - 751 024

E-mail: centrallab@ospcbboard.org

TEST REPORT

Page 1 of 1

1. ULR No. : -----
- 2 (i). Report No. : OS/608/12/2023
- 3 (i) Date : 13.12.2023
- 2(ii). Amendment No : ---
- 3(ii) Amendment Date : ---
4. Sample Submitted By : Sri S.K Behera, Field Asst.,
(Name and address) Regional Office, SPCB, Odisha, Rourkela
5. Reference Letter No. : Nil
6. Date of sample receipt : 06.12.2023
7. Sample Description :

(i) Discipline : Chemical Testing
and Biological Testing
(Biological Testing,
Chemical testing)

(ii) Group : Pollution and Environment
(Water/ Pollution and Environment
/ Atmospheric Pollution/ Soil and
Hazardous Waste)

(iii) Sub Group : Wastewater
(Surface water/ Ground water/ Drinking
water / Wastewater/ Effluent/ Ambient Air/
Stack/ Soil and Hazardous Waste)
8. Analysis Starting Date-Analysis Completion Date : 06.12.2023 – 12.12.2023
9. If uncertainty is desired by Customer : No
10. Analysis Results :
(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits (G.S.R. 1265 (E) Dt.13.10.2017) *	Test Method	Samples of 40 MLD STP of Rourkela Municipal Corporation constructed by OWSSB	
				Others/ Dec - 23/ WW/1868	Others/ Dec - 23/ WW/1869
				40 MLD STP outlet of Rourkela Municipal Corporation constructed by OWSSB	40 MLD STP inlet of Rourkela Municipal Corporation constructed by OWSSB
				Results	
1.	pH	6.5-9.0	4500-H ⁺ -B, APHA, 24 th Edn., 2023	6.6	6.5
2.	Total Suspended Solids (TSS), mg/L	<100	2540 D, APHA, 24 th Edn., 2023	<10.0	66.0
3.	Dissolved Oxygen (DO), mg/L	-	4500-O-C, APHA, 24 th Edn., 2023	7.2	<0.3
4.	Biochemical Oxygen Demand (BOD, 3 days at 27 ^o C), mg/L	30	IS 3025: Part 44 (2023)	2.5	58.0
5.	Chemical Oxygen Demand (COD), mg/L	-	5220 B, APHA, 24 th Edn., 2023	15.0	129.0
6.	Total Coliform (TC), MPN/100 ml	-	9221-B, APHA, 24 th Edn., 2023	79	>160000
7.	Fecal Coliform (FC), MPN/100 ml	<1000	9221-E, APHA, 24 th Edn., 2023	33	>160000

* Effluent discharge standard for sewage treatment plants, Applicable for Sl. No. Others/Dec -23/WW/1868

11. Deviation from Test Method , if any :
12. If Sampling Conducted by the Central Laboratory, Yes/ No. - No
If Yes,
- (a) Date of Sampling :
- (b) Method Used* :
- (c) Name of Sampler with Designation :

-----End of Test Report-----

Authorised Signatory
(Biological)

(Mrs. Nishprava Pattanaik, AES)

Authorised Signatory
(Water/wastewater)

(Dr. (Mrs)Usharani Patnaik, Addl. Chief Env. Scientist)

Board Analyst

(Mr. Niranjan Mallick, Chief Env. Scientist)

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